

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

2.I.A. 349/2024
IN
C.P. (IB)-3344(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.02.2024**

NAME OF THE PARTIES: Sureways Shipping Solutions
VS
Sun Acrylics Pvt Ltd.

SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 349/2024

Adv. Pravan Shah for the Liquidator is present through VC. Ld. Counsel for the liquidator submits that the above application is filed for taking progress report on record. However, upon checking on DMS, it shows that the above application is filed for extension of time.

Liquidator is directed to follow up with the registry and ensure the availability of correct copy of the application on DMS as well as hard copy before the next date of hearing. List on **21.02.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)